

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2018**

**Dated : 13<sup>th</sup> March, 2019**

**Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon' ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Guttaseema Wind Energy Company Pvt. Ltd. & Anr. .... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

**ORDER**

At the request of learned counsel appearing for the Appellant, list the matter for hearing on **15.05.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/bn

**(Justice N.K. Patil)**  
**Judicial Member**